

Annexure - 7

Name of the corporate debtor: Machine Works (International) Limited; Date of commencement of CIRP: 8-01-2025; List of creditors as on: 29.1.2025

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	THE ASSISTANT COMMISSIONER OF COMMERCIAL TAXES WEST BENGAL	State	NA	17/01/25	4,46,741.00	4,46,741.00	Government dues	-	-	No	NA	-	-	-	-	Claim arising out of Assessment proceedings under WBVAT ACT'03 for the period 2014-15 and 2016-17 and under WBGST Act 2017 for the period 2017-18 Claim yet to be reconciled with the books of the CD
2	Regional Provident Fund Commissioner, EPFO, Zonal Office, Kolkata	State	NA	21/01/25	68,456.00	68,456.00	Government dues	-	-	No	NA	-	-	-	-	Claim for interest on belated payments for the period 1.6.2018 to 30.4.2024 u/s 7Q and 14B of the MP and EPF Act, 1952
					5,15,197.00	5,15,197.00		-	-			-	-	-	-	